

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-10709-JK (LD) of 2024

DATED:- 11 - 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 11- 06 - 2024

No:- LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jim

Reyaz Ali Bhat
11.06.24

Annexure to the Government Order No. 10709-JK(LD) of 2024 dated 11.06.2024

| S No | Case No | Title of Case | OIC | Designation |
|------|----------------------|--|----------------------|---|
| 01 | WPC No. 2703/2023 | Abdul Majid Sheikh vs U.T of J&K and ors. | Aasiya Drabu | Deputy Director (Local Fund Audit & Pension) |
| 01 | WPC No. 2563/2023 | Jana Begum vs U.T of J&K and ors. | Aasiya Drabu | Deputy Director (Local Fund Audit & Pension) |
| 02 | WPC No 1962/2023 | Naseer Ahmad Rather vs U.T of J&K and ors. | Aasiya Drabu | Deputy Director (Local Fund Audit & Pension) |
| 03 | WPC No. 837/2023 | John Mohammad Peer vs U.T of J&K and ors. | Aasiya Drabu | Deputy Director (Local Fund Audit & Pension) |
| 04 | WPC No. 3342/2023 | Gulzar Ahmad Khan vs U.T of J&K and ors. | Aasiya Drabu | Deputy Director (Local Fund Audit & Pension) |
| 05 | WPC No. 2157/2023 | Shahnaza Ayoub vs U.T of J&K and ors. | Nadish Khursheed | Deputy Director (Local Fund Audit & Pension) |
| 06 | WPC No. /2023 | Abdul Waheed Dar vs U.T of J&K and ors | Abdul Majid | Accounts Officer |
| 07 | WPC No. 2303/2023 | Mohammad Yousuf Dar vs U.T of J&K and ors | Mohd Tariq Malik | Accounts Officer |
| 08 | WPC No. 2013/2022 | Mrs Jabeen Kounsar vs U.T of J&K and ors | Sajad Ahmad Kumar | Treasury Officer |

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| 09 | WPC No. 1821/2023 | Shammi Choudhary vs U.T of J&K and ors | Peer Shamsudha | Excise and Taxation Officer |
| 10 | WPC No. 16/2024 CM No 32/2024 | Dr Rifat Majid Mir vs U.T of J&K and ors | Ajaz Hussain Padder | Treasury Officer |
| 11 | CM No. 8634/2021 in SWP No. 174/2007 | Muhstaq Ahmad Wani vs U.T of J&K and ors | Ashima Sher | Deputy Commissioner, State Taxes |
| 12 | WPC No. 936/2023 | Noor Mohd Bhat vs U.T of J&K and ors. | Abdul Hamid Kumar | Director Accounts & Treasuries |
| 13 | Jia Lal Versus U.T. of J&K and Ors. in WP (C) No.832/2024. | | Mr. Suraj Parkash, | Excise and Taxation Officer, Kathua |

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